the Department of Urban Employment and Poverty Alieviation (Ministry of Urban Development and Poverty Alleviation).

NOMINATION OF MEMBERS ON THE PANEL OF VICE-CHAIRMEN.

MR. CHAIRMAN: I have to inform hon. Members that I have nominated the following Members on the Panel of Vice-Chairmen:-

- Shri Santosh Bagrodia
- Shri Nilotpal Basu
- Shri T. N. Chaturvedi
- Shri Rama Shankar Kaushik.
- 5. Shri Suresh Pachouri
- 6. Shri P. Prabhakar Reddy

MESSAGE FROM THE LOK SABHA

THE APPROPRIATION (RAILWAYS) NO.2, BILL, 2002

SECRETARY-GENERAL: Sir. I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

> "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) No.2 Bill, 2002, as passed by Lok Sabha at its sitting held on the 23rd April, 2002.

> The Deputy Speaker has under article 95(1) of the Constitution certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India".

> > Sir. I lay a copy of the Bill on the Table.

MOTION FOR ELECTION TO THE CENTRAL SUPERVISORY BOARD.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): Sir, I move:

> That in pursuance of Clause (f) of sub-section (2) of Section 7 read with sub-section (2) of Section 8 of the Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994, this